

No. 1196 sp E.II/VII.B./3-E

From

The Registrar General,
Punjab and Haryana High Court,
Chandigarh.

To

All the District & Session Judges in the State of Punjab,
All the District & Session Judges in the State of Haryana,
District and Sessions Judge, Chandigarh.

Dated, Chandigarh, the 18/12/18.

Subject:- Rajya Sabha Starred Question No. 59 for reply on 14th December, 2018 regarding "Constitution of Internal Complaints Committees in Court's raised by Smt. Vandana Chavan, Hon'ble Member of Parliament.

Sir,

I am directed to refer you on the subject cited above and to request you to upload the list of Internal Complaints Committee on your office website. As and when Internal Complaints committee are reconstituted in the Sessions Division, intimation in this regard be also forwarded to this Court.

Yours faithfully,

Jawant
18/12/18
Assistant Registrar E-II,
for Registrar General.

